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ITEM NO.5

COURT NO.9

SECTION XIA

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).10562/2008

(From the judgement and order dated 19/07/2007 in WP No. 7640/1999 of  
The HIGH COURT OF ORISSA AT CUTTACK)

ORISSA STATE HOUSING BOARD

Petitioner(s)

VERSUS

SITARAM LAL

Respondent(s)

(With prayer for interim relief and office report )

WITH SLP(C) NO. 12687 of 2008

(With prayer for interim relief and office report)

Date: 20/02/2009 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DALVEER BHANDARI

HON'BLE MR. JUSTICE HARJIT SINGH BEDI

For Petitioner(s) Mr. Janaranjan Das,Adv.  
Mr. Sivetaketu Mishra, Adv.  
Mr. P.P. Nayak, Adv.

For Respondent(s) Mr. Jana Kalyan Das,Adv.

UPON hearing counsel the Court made the following  
ORDER

Learned counsel appearing for the petitioner is  
granted four weeks' time to file rejoinder-affidavit.  
List this matter after four weeks.

(Pardeep Kumar)  
Court Master

(Neeru Bala Vij)  
Court Master